HARYANA VIDHAN SABHA

Un-starred Questions

to be asked at a meeting of the Haryana Vidhan Sabha to be held on Tuesday, the 16th March, 2021

To Construct the Sub-Division and Tehsil Office

263. Shri Neeraj Sharma, M.L.A.: Will the Deputy Chief Minister be pleased to state—

(a) whether it is a fact that there is no Tehsil and Sub-division office in N.I.T. Faridabad of its own; and

(b) if so, whether there is any proposal under consideration of the Government to construct the Sub-division and Tehsil office in Faridabad N.I.T. Assembly Constituency togetherwith the time by which the said officer are likely to be constructed ?

To Widen the Bridge

244. Shri Jagbir Singh Malik, M.L.A.: Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to widen the bridge of canal situated on road between villages Lohari Tibba and Mohana in Gohana Assembly Constituency ?

To Remove the 11 KV Electricity Line

282. Shri Mewa Singh, M.L.A.: Will the Power Minister be pleased to state whether there is any proposal under consideration of the Government to remove the 11 K.V. electricity line passing over the HDFC Bank, Market and many houses on the Babain to Shahabad road of Ladwa Assembly Constituency; if so, the time by which it is likely to be removed?

To Construct Road

239. Shri Ram Kumar Gautam, M.L.A.: Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to construct road from villages Gulkani, Milakpur, Rakhi, Gurana, Luhari Ragho, Shala Dheri,Chanot and Tharwa in Hisar?

To Open Central Co-Operative Bank

294. Shri Deepak Mangla, M.L.A.: Will the Co-operation Minister be pleased to state whether there is any proposal under consideration of the Government to open Central Co-operative Bank on District level in Palwal; if so, the details thereof?

To Provide House to the Poor Families

373. Shri Balraj Kundu, M.L.A.: Will the Chief Minister be pleased to state—

(a) the extent of target achieved by the Government under the Pradhan Mantri Awaas Yojana Gramin in State; and

(b) the number of families deprived of getting the benefits of abovesaid scheme in State togetherwith the steps taken or likely to be taken by the Government in this regard ?

To Set-up Division and Sub-division of DHBVNL

358. Shri Sita Ram Yadav, M.L.A.: Will the Power Minister be pleased to state whether there is any proposal under consideration of the Government to set-up Division and Sub-Division of DHBVNL in Ateli and Bachhod respectively; if so, the time by which the abovesaid proposal is likely to be materialized togetherwith the details thereof?

To Repair Road

319. Shri Amit Sihag, M.L.A.: Will the Deputy Chief Minister be pleased to state—

(a) whether it is a fact that the road from Dabwali to Rania is in dilapidated condition; and

(b) if so, whether there is any proposal under consideration of the Government to repair the above said road togetherwith the time by which it is likely to be repaired?

To Open a New Nursing College

329. Shri Ram Niwas, M.L.A.: Will the Medical Education Minister be pleased to state whether there is any proposal under consideration of the Government to open a new Nursing College in Narwana Assembly Constituency?

To Acquire Land under the Master Plan

377. Shri Narender Gupta, M.L.A.: Will the Chief Minister be pleased to state—

(a) the details of total land acquired by the Government under the Greater Faridabad Master Plan, 2021; and

(b) whether the Government has taken over the possession of abovesaid acquired land; if not, the reasons thereof ?

Discretionary Grants for Development Works

264. Shri Neeraj Sharma, M.L.A.: Will the Deputy Chief Minister be pleased to state—

(a) whether it is a fact that the grant of 5 Crore Rupees has been released to every Legislator by the Chief Minister of Haryana as discretionary grant for the development works out of which Rs. 1,10,24,000 had been released by me for the development works for rural area in my constituency and out

of which Rs.77,34,000/- has been sanctioned by the Government but the files are lying pending since 10.07.2020 in the concerned office; and

(b) if so, the reasons thereof ?

To Repair Chaupal

245. Shri Jagbir Singh Malik, M.L.A.: Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to repair General Chaupal in Village Garhi Hakikat of Gohana Assembly Constituency?

To Remove the 11 K.V. Electricity Line

303. Shri Mewa Singh, M.L.A.: Will the Power Minister be pleased to state—

(a) whether there is any proposal under consideration of the Government to remove the 11 K.V. electricity line passing over the houses near Colony Gurudwara adjacent to Ward-8, Ladwa Indri road in Ladwa Assembly constituency; and

(b) if so, the time by which it is likely to be removed?

To Constitute New Primary Agriculture Committee

295. Shri Deepak Mangla, M.L.A.: Will the Co-operation Minister be pleased to state—

(a) whether it is a fact that the members of the villages Rajupur Khadar, Dostpur and Bholra of Khadar area of Palwal have to go about 30-35 Km away to visit their Primary Agriculture Committee as Yamuna river falls between Gurwari Primary Agriculture Committee and the said Villages; and

(b) if so, whether there is any proposal under consideration of the Government to constitute new Primary Agriculture Committee by the name of Rajupur?

To Increase the Capacity of PWD Rest House

320. Shri Amit Sihag, M.L.A.: Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to increase the capacity of the PWD Rest House in Dabwali by constructing more rooms?

Collection of Labour Cess

330. Shri Ram Niwas, M.L.A.: Will the Deputy Chief Minister be pleased to state—

(a) the amount of labour cess collected by the Labour Construction Welfare Board during the year 2019-20 and 2020-21 in State; and

(b) the details of expenditure incurred on various components for welfare of various classes of labour out of the above collected funds during the year 2019-20 and 2020-21?

To Regularize Aarohi School Teachers

265. Shri Neeraj Sharma, M.L.A.: Will the Education Minister be pleased to state—

(a) whether it is a fact that the teachers have been appointed by the Government in the Aarohi Model Schools opened in State in the year 2011 on the contract basis subject to regularization after 5 years as mentioned in the terms and conditions of the contractual agreement; and

(b) if so, the reasons for which abovesaid teachers are not been regularized so far togetherwith the time by which these are likely to be regularized ?

Level of Water Courses

246. Shri Jagbir Singh Malik, M.L.A.: Will the Chief Minister be pleased to state whether it is a fact that level of water courses in fields of village Hullaheri in Gohana Assembly Constituency is not right; if so, the time by which these are likely to be levelled correctly ?

To Construct Hospital

266. Shri Neeraj Sharma, M.L.A.: Will the Ayush Minister be pleased to state—

(a) whether it is a fact that approximately 8 acre land of village Kheri Gujran in Faridabad N.I.T. Assembly Constituency has been given to Ayush Department for constructing the Hospital of National Institute of Unani Medicine for non communicable diseases; and

(b) if so, the time by which said hospital is likely to be constructed?

To Desilt the Minor

247. Shri Jagbir Singh Malik, M.L.A.: Will the Chief Minister be pleased to state whether it is a fact that water is not reaching up to the tail of Saragthal Minor; if so, whether there is any proposal under consideration of the Government to desilt the abovesaid minor togetherwith the details thereof?

R. K. NANDAL,
Secretary,
Haryana Vidhan Sabha.

Chandigarh :
The 8th March, 2021

58145—H.V.S.—H.G.P., Chd.